

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application No. 2203 of 2020

(CRIME NO. 144 OF 2020 OF ALAPPUZHA POLICE STATION, ALAPPUZHA DISTRICT)

Petitioner/ Accused No.1:

Midhun,
Aged 23 years/2020,
S/o Pradeep,
Njaliparambil,
Mekkadamp P.O,
Valakam Panchayath,
Ward -6, Muvattupuzha,
Ernakulam.

By Adv. Anitha Mathai Muthirenty

Respondent :

State of Kerala
SHO,
Alappuzha South Police Station.
Through the Public Prosecutor,
High Court of Kerala

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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BA No.2203 of 2020

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Dated this the 24th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Posted this bail application for further consideration to
30.4.2020.

**C.S.DIAS
JUDGE**

sks/24.4.2020